

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 47 OF 2017 &
IA NO. 5 OF 2017**

Dated: 30th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

GRIDCO Ltd.

...Appellant(s)

Vs.

NTPC Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s)

: Ms. Poorva Saigal
Mr. Shubham Arya for R.1

ORDER

Admit. Issue notice. Ms. Poorva Saigal takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 12.07.2017. Dasti, in addition, is permitted.

List the matter on **12.07.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson